

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(24)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/23/2017
NAME OF THE PETITIONER(S) : ASHOK KUMAR KANODIA & 2 ORS
NAME OF THE RESPONDENT(S) : SRINIDHI SYNTHETICS LTD & ANOTHER
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

G. S. Manjula Devi, Adv
For KSR & Co
CBE

For Respondents/
Applicants

S. V. Ramani

ORDER

Counsels for both the parties are present. Matter is posted for arguments in IA/193/17.

Put up on 16.11.2017 at 10.30 A.M.

Sd/-
MEMBER (TECHNICAL)
ghk

Sd/-
MEMBER (JUDICIAL)